

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO. 266/2001

in

O.A. NO.1243/2000

New Delhi this the 20th day of July, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

Rakesh Kumar

... Applicant

(By Shri P.S.Mahendru, Advocate)

-versus-

Union of India & Ors.

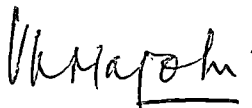
... Respondent

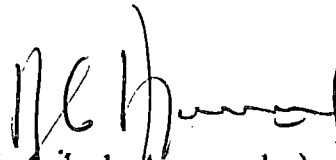
(By Shri N.S.Mehta, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

All that is sought to be done in the present review application is to re-argue the OA on merits, which cannot be the scope and ambit of a review application. Present review application is accordingly rejected.


(V.K.Majotra)
Member (A)


(Ashok Agarwal)
Chairman

/as/